NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 6(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION 1. Anand M. Mishva Advocate Petitioner dur. Lishva 2. Sugandh Kema Advocate Refordert Syn

ORDER

Learned counsel for the petitioner is present. Mr. Sugandh Kumar, learned advocate has appeared on behalf of the learned counsel for the respondent. Arguments have been heard in part. Learned counsel shall file the two sets of pleadings before the next date of hearing.

List for further arguments on 23.11.2016.

(R. Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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